

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 260/Confdl./2013
II-2-1/2013

Bilaspur, dated the 17th April, 2013

The following Member of Higher Judicial Service, as specified in Column No. (2) of the table below, is transferred from the place shown in column No. (3) to the place shown in column No. (4) and is posted on the post of Special Judge of the Special Court established by the State Government under Section 14 of the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 from the date he assumes charge of his office and;

The following Member of Higher Judicial Service is also appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date he assumes charge of his office: -

TABLE

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1	Shri Makardhwaj Jagdalla, Additional District & Sessions Judge	Sanjari-Balod	Raipur	Raipur	Special Judge under SC & ST (Prevention of Atrocities) Act

BY ORDER OF THE HIGH COURT

Sd/-
(A.K.PANDA)
REGISTRAR GENERAL